GOVERNMMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION NO. 2348

TO BE ANSWER ON 01.08.2022

Participation of NGOs in environmental projects

2348. SHRI HEMANT SRIRAMPATIL:

SMT. NAVNEET RAVI RANA:

SHRI JUGAL KISHORE SHARMA:

SMT. RAMA DEVI: SMT. RITIPATHAK: SMT. GEETAKORA:

SHRI DILESHWARKAMAIT:

SHRI JYOTIRMAY SINGH MAHATO:

SHRI CHANDANSINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) The details of the plans of the Government to encourage Non-Governmental Organisations (NGOs) for participating in environmental projects across the country;
- (b) The details of terms, conditions and eligibility prescribed to make NGOs eligible for the project;
- (c) The amount of funds allocated/release to NGOs in this regard during the last three years and the current year, year-wise along with the funds utilized for this purpose during the said period; and
- (d) The details of environment and afforestation projects in the States of Jammu and Kashmir, Maharashtra, Madhya Pradesh, Jharkhand and Bihar and West Bengal along with cost incurred during the last three years and the current year location/district-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ASHWINI KUMAR CHOUBEY)

- (a) to (c): There are several schemes in the Ministry of Environment, Forest & Climate Change under which Non-Governmental Organizations (NGOs) can participate in environmental projects. The details of terms, conditions and qualifications for NGOs to be eligible under these schemes are enclosed at Annexure-I. The details of funds released to NGOs, during the last three years and the current year, are given at Annexure-II.
- (d): As per the available information, the details of environment and afforestation projects in the States of Jammu and Kashmir, Maharashtra, Madhya Pradesh, Jharkhand and Bihar and West Bengal, along with their location and cost incurred during the last three years and the current year are at Annexure-III.

	Conditions and Qualifications for NGOs eligibility
Scheme	
(CS/CSS/Esstt)	
	me is open to all research institutions including NGOs in India with
1 - 1 -	e in identified thematic areas to undertake projects on specific areas
	o environmental protection and conservation of natural resources in
(Central Sector the course Scheme) provided	ntry. Institutions availing such funding under the Scheme are a Grant for the research projects.
/ 1	nd Registered Societies are required to first register in the NITI
	Darpan Portal.
, ,	he Development of Wildlife Habitats Scheme, grant is provided to
1 1	Is mainly for the conservation and management of Protected Areas
	ecovery of endangered species, mitigating man-animal conflict, and
	y relocation of families for creating inviolate space for wild animals,
1 `	r ecosystem and repository as source for gene pool. In addition to
•	ids are also provided to various agencies including NGOs for the
research	Projects.
	ojects submitted by NGOs are evaluated by Project Advisory
	tee. The Committee also evaluates the final technical report. In
	to this, NGO should be registered on NGO Darpan Portal.
-	a Central Sector scheme, was launched in 2015-16 with a vision to
++	the sustenance and enhancement of the ecological, natural, cultural
	io-economic capital assets and values of the Indian Himalayan IHR). NGOs can take up Environmental projects under the NMHS
	e Indian Himalayan region.
` '	jects from NGOs are selected on merit basis through open
1 \	ement, besides mandatory registration on the NITI Aayog's Darpan
Portal.	ment, resides mandatory registration on the 14111 mayog s Barpan
	eme was initiated in 1994 with the objective of development and
_	on of cleaner technologies and waste minimization, development of
	d techniques for pollution prevention, formulation of sustainable
	nent strategies.
I I	eme has been discontinued since 2017-18 and funds are being
	only for the ongoing projects.
strategies	

Funds released to NGOs for participating in environmental projects during 2019-20 to 2022-23 (upto June):

(In Rs.)

Name of the	2019-20	2020-21	2021-22	2022-23
Scheme				
(RE)	5,64,364.00			
Research &				
Development				
Scheme				
(DWH)	12,80,940.00		10,00,000.00	3,46,800.00
Development	(2019)	(2020)	(2021)	(2022)
of wild-life				
habitats				
Scheme				
(NMHS)		6,70,00,000.00		
National				
Mission of				
Himalayan				
Study				
Scheme				
(Clean	5,66,557.00	Nil	Nil	Nil
Technology)				
Development				
and				
Promotion of				
Clean				
Technology				
and Waste				
Minimization				
strategies				
Total	24,11,861.00	6,70,00,000.00	10,00,000.00	3,46,800.00

Annexure-III

Details of expenditure incurred during 2019-20 to 2022-23 (upto June) on environment and afforestation projects in the States of Jammu and Kashmir, Maharashtra, Madhya Pradesh, Jharkhand, Bihar and West Bengal :

(Rs. in Crore)

S. No.	State	Funds Released
1.	Jammu and Kashmir Funds released under GIM, NAP, NAEB, DWH,	2.5
2.	Madhya Pradesh Funds released under GIM, NAP, NAEB, DWH, PE, NTCA	12.68
3.	Maharashtra Funds released under NAEB, DWH, PE, NTCA	5.21
4.	West Bengal Funds released under GIM, NAEB, DWH, PE, NTCA	1.75
5.	Bihar Funds released under NAP, NAEB, DWH, PE, NTCA	3.21
6.	Jharkhand Funds released under NAP, NAEB, DWH, PE, NTCA	4.79